

TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
MINISTRY OF FINANCE (DEPARTMENT OF REVENUE)
NEW DELHI, the 9th November., 1979

NOTIFICATION
INCOME TAX

No.3064/F.No.203/108/79-ITA.II/: It is hereby notified for general information that the institution mentioned below has been approved by the Secretary, the Department of Science & Technology, New Delhi, the prescribed authority for the purposes of clause (II) of sub-section (1) of Section 35 of the Income-tax Act, 1961, read with Rule 6(iv) of the Income-tax Rules, 1962 under the category "College" in the area of other natural or applied sciences, subject to the following conditions:-

- i) that the Ramakrishna Mission Vivekananda College, Madras will maintain a separate account of the sums received by it for scientific research in the field of natural or applied sciences (other than agriculture/animal husbandry/fisheries &
- ii) That the said college will furnish the annual returns of its Scientific Research Activities to the prescribed authority for every financial year in such forms as may be laid down and intimated to them for this purposes, by 30th April, each year.

INSTITUTION

RAMAKRISHNA MISSION, VIVEKANANDA COLLEGE, MADRAS.

This notification is effective for a period of 3 years from 24.7.79 to 23.7.1982.

Sd/-

(J.P.SHARMA)

DIRECTOR TO THE GOVERNMENT OF INDIA

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Copy forwarded to:-

1. All Commissioners of Income-tax. (2 copies).
2. Director of Inspection (Income-tax & Audit)/Investigation/Research, Statistics and Publication, New Delhi.
3. Directorate of D&MS(Income-tax), 1st Floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi.
4. The Deputy Secretary, Department of Science & Technology, Technology Bhawan, New Mehrauli Road, New Delhi, with reference to their O.M.No.1/212/79-RA dated 10.10.79.
5. The Principal, Ramakrishna Mission Vivekananda College, Madras, with reference to his letter dated 5th June, 1979.
6. Comptroller & Auditor General of India. (20 copies).
7. Bulletin Section of D.I.(R.S.&P), New Delhi. (5 copies).

Sd/-

(J.P.SHARMA)

DIRECTOR TO THE GOVERNMENT OF INDIA

AUTHORISED FOR ISSUE

J. Prasher

ASSTT. DIRECTOR OF INSPECTION(RS&P)

No. CC/ITAI/2910/690/RSP/79

PAHUJA